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Central Administrative Tribunal, Principal Bench

Review Application No.366 of 2003 in
Original Application No.2480 of 2003

New Delhi, this the 29th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. Sarweshwar Jha, Member (A)

Ishwar Dass
A-306, Navin Apartments,
Plot No.13, Sector-5,
Dwarka, New Delhi-45

.... Applicant

Versus

U.O.I. through

1. The Secretary,
Ministry of I & B
Shastri Bhawan,
New Delhi-1

2. Chief Executive Officer,
Prasar Bharati (B.C.I.)
PTI Building, 2nd Floor
Sansad Marg, New Delhi-1

3. The Director General,
All India Radio,
Akashvani Bhawan,
New Delhi-1

.... Respondents

O R D E R (By Circulation)

By Justice V.S. Aggarwal, Chairman

Applicant Ishwar Dass had filed O.A.2480/2003. He was seeking a direction that he may be promoted as Inspector of Accounts from 1.2.2003 by ante-dating his promotion from 22.4.2003.

2. The petition had been considered and dismissed in limine on 13.10.2003. The applicant seeks review of the said order.

3. Review would only be permissible if there is any error apparent on the face of the record. If a view has been taken, in that event it must be shown to be ex-facie

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erroneous. In the present case, it is not so.

4. Resultantly, the review petition being without merit must fail and is dismissed in circulation.



(Sarweshwar Jha)
Member (A)



(V.S. Aggarwal)
Chairman

/dkm/